## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/40/2016

NAME OF THE PETITIONER(S)

: M. MOOTHADATH & OTHERS

NAME OF THE RESPONDENT(S)

: SRI NARAYANA ENGINEERING INDUSTRIES PVT LTD

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

SIGNATURE

REPRESENTATION BY WHOM

1 From T. K. Bhaskar Priyadaishini. M Keerthi Krishna Atchii J. Pauthacaiathy

Counsel for Respondents (3/2)

T-K-ANANDAPADNA-BHAN PIYARATE. MEGAGMEASUZ. W M.A. SHIVAKMAR

Councie Sol Pet. N. S. M. A. Shint

## ORDER

Counsel representing both the parties are present. Heard both the counsels, in part. For continuation, put up on 30.11.2017.

-Selr

S Vijayaraghavan Member (Technical) K Anantha Padmanabha Swamy Member (Judicial)